## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

109

C.P.No.123/KB/2017

22.11.17

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> November 2017, 10.30 A.M.

Name of the Company Under Section		M.Bhattacharyya & Co. Pvt.Ltd.  391(2),394		

(A SHASH, ARARUM

Ministry of
Corporate Affairs

PETITICIONER

## ORDER

Ld. Pr. CA for the petitioner and Ms. Tiainla, Dy. Director from the O/o. The Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government are present.

Heard. Reserved for order.

Sd

(Jinan K.R.) Member (I)

80 (V.P.Singh)

Member (J)